NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 41(ND)2015 **CA. NO**.

CORAM:

PRESENT: SH. R.VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2016

NAME OF THE COMPANY: M/s. Mukesh Aggarwal V/s. M/s. Wave Buildcon Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rojesh A	grand, Adv.	R-5	Rejl.
2,	S Koly	Pes	Belitin 7	ha:
3.	Sushan	- Kuns AAr	Betili }	H
	Hukesh 1		latitioner	
		Sayal Advocas	Fer. 1,244	Dy.

ORDER

Learned counsel for the petitioner and the respondent No.R-5 are present. Learned counsel for the petitioner and the respondent No.R-5 seek and are given 2 weeks' time to file the written submissions and the list of the judgments on which they intend to rely.

List on 21.10.2016 for further orders.

(R. Varadharajan)

Member (Judicial)

(Marraraj Arishan Hanjura) Member (Judicial)